

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 15th of December, 2023

S.O. 617 - In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their territorial jurisdiction.

S.No	Name of the Officer(s) (Mr./Ms.)	Designation
1.	Rifat Kohli	Director FCS&CA, Jammu
2.	Javed Iqbal Rather	Deputy Director, F&R, FCS&CA, Jammu
3.	Rohit Kumar	Assistant Director, Enforcement Wing of Directorate of FCS&CA, Jammu.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No. Law/Power/13/2023-10

Dated: - 15 -12- 2023

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Commissioner /Secretary to Government, Department of Food Civil Supplies and Consumer Affairs.
4. All concerned Officer(s).
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
7. Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer

Department of Law, Justice and P.A

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15.12.2023